

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 29.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : R L Logistics Pvt Ltd

MAIN PETITION NUMBER : CP/1226/IB/2018

(IA/MA) APPLICATION NUMBERS

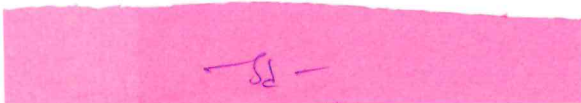
MA/1381/2019, IA/1014(CHE)/2021

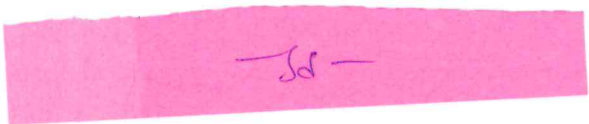
ORDER

All the parties are present through video conferencing mode.

It is stated that pleadings are completed in this matter.

List the matter on 19.12.2022 for physical hearing.


[SAMEER KAKAR]
MEMBER (TECHNICAL)
AR


[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)